

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100100/2011	The State CBI ACB Vs Mohan Ghadge and 4 Ors	SPP. Mr.Sandeep Singh Adv.Mishra-A/1,9,10, Adv.Joshi-A/2,6,7, Adv.Gupta-A/5, Adv.Parab-A/8
2	SPL CASE CBI	100101/2011	The State CBI ACB Vs Pramod Prabhakaran adn 2 Ors	
3	SPL CASE CBI	100092/2012	The State CBI ACB Vs Mani Bhushan and 1 other	SPP Mr.Sandeep Singh Adv.Bahal, Adv.Kode

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Criminal Cause List Dated 06-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100053/2012	The State CBI ACB Mumbai Vs Lalitkumar Bhagwan Prasad and 1 other	SPP Mr.Sandeep Singh Adv. Mr.Shingnapurkar-A/1
2	SPL CASE CBI	100025/2016	The State CBI ACB Vs Vasant Gopinath Sarvade and another	SPP Mr.Sandeep Singh Adv.Holambe-Patil-A/1, Adv.Patkar-A/2
(Main Matter REMAND APPLN CBI/0100019/2015)				
<u>STAYED BY HONBLE HIGH COURT</u>				
3	SPL CASE CBI	100075/2015	The State CBI ACB Vs Kartik Sahadev Prasad Sah	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100059/2013	The State CBI ACB Vs Habib Bismillah Khan	SPP. Sandeep Singh Adv. Anjali Awasthi-A/1, Adv. Shingnapurkar-A/2
2	SPL CASE CBI	100023/2016	The State CBI ACB Vs Milind Shamsundar Birje	Ld. SPP. Shri. Sandeep Singh Ld. Adv. Shri. Shingnapurkar
(Main Matter REMAND APPLN CBI/0100001/2016)				
<u>EVIDENCE</u>				
3	SPL CASE CBI	100019/2019	C.B.A., A.C.B. Vs Rajiv Janardhan Kamath	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 08-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100020/2009	The State - CBI ACB Vs Shri. Vilas Vinayak Karandikar Others	SPP Mr.Sandeep Singh Shri. Londhe - 1 and 3, Shri. Naik - 2, Shri. Jain - 4 to 9
<u>HEARING</u>				
2	MISC APPLN CBI	101862/2019	Narayan Jha Vs CBI ACB	Advani,Sachwani and Heera
3	MISC APPLN CBI	101863/2019	Lakshmi Devi Narayan Jha Vs CBI ACB	Advani,Sachwani and Heera
4	MISC APPLN CBI	102092/2019	CBI ACB Vs Ashok Nayak and Others	
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE CBI	100068/2013	The State CBI ACB Vs Ashwinikumar Sharma and other	
<u>CHARGE</u>				
6	SPL CASE CBI	100047/2019	CBI ACB Vs Subhash Shankar Jha	
<u>REPLY/SAY</u>				
7	SPL CASE CBI	100046/2019	C.B.I., A.C.B. Vs M/S Vision Machines Pvt. Ltd. and other	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100080/2012	The State CBI ACB Mumbai Vs Ram Phool Meena and 1 other	SPP Mr.Sandeep Singh Adv Mr.Pasbola-A/1, Adv Mr.Girish Kulkarni-A/2
2	SPL CASE CBI	100001/2016	The State CBI ACB Vs Sujit Kumar Sinha	
3	SPL CASE CBI	100032/2018	CBI, ACB Vs Nagendra Prasad Baijnath Yadav	Ld. SPP. Mr.Sandeep Singh Ld. Adv. Shri.Girish Kulkarni
<u>CHARGE</u>				
4	SPL CASE CBI	100069/2012	The State CBI ACB Vs Arvind Kumar Yadav and others	
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100045/2019	C.B.I., A.C.B. Vs Mukesh Patram Meena and other	